

PART-P**(See item Nos.14 & 15 in Part-C of Schedule-III)****(a) Proficiency Test for the Post of Driver (Regular and Daily Wages).**

Proficiency Test of total 40 marks to be held to judge the practical ability of the driver to drive the vehicle and the committee shall allot marks in the proficiency test out of forty (40) as per the performance of the candidate in the driving test. The candidate securing less than twenty four (24) marks shall be declared as disqualified.

(b) Interview of 10 marks consisting of following:		
Sl. No.	Description of the Field.	Marks
(i)	General Awareness/Personality/Mechanical Knowledge	04 marks
(ii)	Experience	03 marks
(iii)	Educational Qualification	03 marks
(iv)	Total:	10 marks

Please Note: (i) Experience on the post of driver of light motor (Transport) vehicle and Medium/Heavy transport vehicle shall be taken into consideration, if there is mention of the experience in the application form and original shown at the time of personal interview.

(ii) The experience as driver in any government body/private sector to drive transport vehicle shall also be taken into consideration.

c. **Criterion for awarding marks for Educational Qualifications**

(i)	Matriculate or equivalent	1 mark
(ii)	Matriculate or equivalent with first Division	2 marks
(iii)	+2 or equivalent and above	3 marks

d. **Criterion for awarding marks for Experience**

<u>Sl. No.</u>	<u>Experience</u>	<u>Marks to be awarded</u>
(i)	Three years	½ mark
(ii)	Four years	1 mark
(iii)	Five years	1 ½ mark
(iv)	Six years	2 marks
(v)	Seven years	2½ marks
(vi)	Eight years and above	3 marks